

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.07.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 110 of 2020	Damodar Valley Corporation Vs. Cosmic Ferro Alloys Ltd. & Anr.	Madhumita Bhattacharjee	Yashwardhan
2.	Comp. App. (AT) (Ins) No. 292 of 2020	Anand Rathi Global Finance Ltd. Vs. Network Industries Ltd.	Meghna R.M	Aaditya Pande-R2

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 529 of 2021	Small Industries Development Bank of India Vs. Videocon Industries Ltd. & Ors.	Ayush Negi	
4.	Comp. App. (AT) (Ins) No. 531 of 2021	National Urban Co-operative Bank Ltd. Vs. Anup Kumar & Ors.	Rupak Srivastava	Shankari Mishra
5.	Competition App. (AT) No. 06 of 2021	Uttarakhand Agriculture Produce Marketing Board Vs. Competition Commission of India & Ors.	Pooja Mahajan	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 1052 of 2020	Ashmeet Singh Bhatia Vs. Arena Superstructures Pvt. Ltd. & Anr. With	Rakesh Kumar	Aditya Dewan-R1 Nikhil Jain-R2 Rajnish Sinha Shreya Kholi
7.	Comp. App. (AT) (Ins) No. 1057 of 2020	Ashmeet Singh Bhatia Vs. Piyush IT Solutions Pvt. Ltd. & Anr.	Rakesh Kumar	Aditya Dewan-R1 Nikhil Jain-R2 Rajnish Sinha Shreya Kholi

8.	Comp. App. (AT) No. 27 of 2021	Fine Handling and Automation Pvt. Ltd. Vs. Eepos Fine Rail Systems India Pvt. Ltd. & Ors.	Swetab Kumar	Anandh K.-R2 & R4
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For Hearing

9.	Comp. App. (AT) (Ins) No. 160 of 2021 & I.A No. 1117 of 2021	PLBB Products Pvt. Ltd. Vs. Piyush Periwal & Ors.	Lzafeer Ahmad BF	Abhijit Sarkar-R1 Sidhartha Barua-R2 Anand Varma-R3
10.	Comp. App. (AT) (Ins) No. 161 of 2021	Edelweiss Asset Reconstruction Company Ltd. Vs. Peter Beck and Peter Vermögensverwaltung Ltd. & Anr. With	R. P. Agarwal	Ankur Kashyap-R1 Dinkar Venkatasubramania n-R2 Yashish Chandra
11.	Comp. App. (AT) (Ins) No. 169 of 2021	State Bank of India Vs. Peter Beck and Peter Vermögensverwalту Ltd.	Bishwajit Dubey	Yashish Chandra Abhishek Kumar- R2 Ankur Kashyap-R1 Yashish Chandra

02:00 PM

For Hearing

12.	Comp. App. (AT) No. 29 of 2021	Solar Industries India Ltd. Vs. Kailash Chandra Nuwal & Ors.	Gopal Sawal	Vijayendra Pratap Singh A Jalan M.P. Srivignesh R-2 Nitish Sharma R3.
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Note: The Court will rise at 03:00 PM.

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Officiating Chairperson
-sd/-
Registrar